List of Creditors of

Karaikal Port Private Limited

As on September 29, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

			Filing under cl	lause (ca) o	of sub-regulation (2) of regulation 13 of the IBBI	(Insolvency Resolution Process	or Corporate Persons)		
										(Amount in ₹)
SI.	Category of creditor			Summary	of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in	Remarks,
No.		received	l						Annexure	if any
		No. of	Amount	No. of	Amount of claims					
		claims			admitted					
1	Secured financial								1	
	creditors belonging to									
	any class of creditors									
2	Unsecured financial								2	
	creditors belonging to									
	any class of creditors									
3	Secured financial	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
	creditors (other than									
	financial creditors									
	belonging to any class									
4	of creditors) Unsecured financial								4	
-	creditors (other than								-	
	financial creditors									
	belonging to any class									
	of creditors)									
5	Operational creditors (Workmen)								5	
6	Operational creditors	02	29,152,702	2 23	9,247,965		19,904,737		6	
0	(Employees)	55	25,152,702		5,247,505		13,304,737		0	
7	Operational creditors	4	425,921,620	1	45,392	109,326,207	316,550,021		7	
	(Government Dues)									
8	Operational creditors	137	354,110,568	111	171,687,818		142,739,605	39,683,145	8	
	(other than Workmen									
	and Employees and Government Dues)									
	,									
9	Other creditors, if			1					9	
	any, (other than financial creditors									
	and operational			1						
	creditors)									
Total	· ·	235	30,447,656,487	136	29,773,906,642	109,326,207	524,740,493	39,683,145		
				150						

							Annexure-1							
	Name of the corporate debtor: Karaikal Port Private Limited													
	Date of commencement of CIRP: April 29, 2022													
	List of creditors as on: September 29, 2022													
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(Amount in *)													
Sr. No.	Financial Creditor	Details of	claim received			Details of clai	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	
						by	by	party?	in CoC	claim	may be set-off			
						security interest	guarantee							
1	Omkara Assets Reconstruction Private	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial	29,592,925,467	29,592,925,467	No	100			45,546,130		The amount of
	Limited (Acting as Trustee on behalf of				Debt									claim rejected is
	Omkara PS 14/2021-22 Trust, Omkara PS													based on the
	15/2021-22 Trust, Omkara PS 16/2021-22													differences in
	Trust, Omkara PS 17/2021-22 Trust, Omkara													interest
	PS 18/2021-22 Trust, Omkara PS 02/2022-23													calculations.
	Trust)													
	Total		29,638,471,597	29,592,925,467								45,546,130	0	

								Name of th Date Lin	Annex te corporate debtor of commencement t of creditors as on:	Karaikal Port Priv of CIRP: April 29, September 29, 21	abe Limibed 2022 222		
SL No.	Name of	Name	Details of		Details of claim ad	Imitted			Amount of contin	Amount of any	Amount of claim under verification	Amount of claim not admitted	(Amount in ?) Remarks, if any
No.	Name of authorised of representative, if any	employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if	gent claim	mutual dues, th at may be set- off			
	2	M. Sarumathi Subramanian R	5/6/2022 5/6/2022	899,169 124,447	468398	P&F and Gratuity Payments P&F and Gratuity	No No	Not applicable Not	0			430,771	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	3	Swaminathan Chakrapani	5/6/2022	494,484	278422	Payments P&F and Grabulty Descents	No	applicable Not applicable				216,062	verification and the same has been paid in accordance with the applicable law Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	4	Dilip Kumar Singh	5/7/2022	2,262,142	1221154	Payments P&F and Gratuity Payments	No	Not applicable	6	• •		0 1,040,988	
1	5	Kapil Chopra	5/7/2022	866,226	528395	F&F and Gratuity Payments	No	Not applicable	0	•		337,831	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	6	Ranga Nagaraju	5/8/2022	1,754,377	1053165	P&F and Gratuity Payments	No	Not applicable	0	•	c	701,212	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	7		5/11/2022	284,557 834.127	220637	F&F and Gratuity Payments	No	Not applicable Not		•	c	63,920	verification and the same has been paid in accordance with the applicable law
	, 9	Joseph Stanislus	6/20/2022	157,004		Payments P&F and Gratuity Payments	No	applicable Not applicable				157,004	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
10		G. Seshasai	7/15/2022	237,111	66555	Payments P&F and Gratuity Payments	No	Not applicable				170,556	verification and the same has been paid in accordance with the applicable law Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Vernication and the same risk been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
1	1	Capt. Thiyagarajan K.	7/16/2022	1,086,063	786667	P&F and Grabuity Payments	No	Not applicable	c	•		219,395	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
13	2	G. Durgesh	7/16/2022	568,276	0	P&F and Gratuity Payments	No	Not applicable	c	• •		568,276	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dass claimed by the claimants for the pariod pertaining to post the commonstrain of the CIRP have not been considered for the purpose of thai lat
1	3	S. Raja	7/16/2022	222,573	175056	P&F and Gratuity Payments	No	Not applicable		• •		44,487	of the CIRP have not been considered for the purpose of this list Dues claimed by the claimants for the pariod pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
14		V. Krishna Kumar	7/16/2022	454,628	365790	F&F and Gratuity Payments	No	Not applicable		•		88,838	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
1	5	K. Venkatesan	7/16/2022	826,849	419564	P&F and Gratuity Payments	No	Not applicable	c	0		407,285	
					615034	F&F and Gratuity							Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
10		K. R. Sreenath	7/17/2022	1,529,605	615034	Payments	NO	applicable				914,571	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dass claimed by the claimants for the pariod pertaining to posit the commencement of the CIRP have not been considered for the purpose of this list the claim and been considered for the purpose of the list the constant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimants for the purpose of the list the claimant of the claimant of the claimant of the purpose of the list the claimant of the claimant of
1	2	Capt. Nicodemus Nehemiah Vijay Sagar	7/18/2022	1,445,269	1317925	F&F and Gratuity Payments	No	Not applicable		•		127,344	of the CIRP have not been considered for the purpose of this list Dues claimed by the claiments for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
18	5		7/19/2022	270,951	145122	P&F and Gratuity Payments	No	Not applicable		• •	· · · · ·	122,829	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
1	9	Susai Jabastein Remegious A	7/19/2022	339,532	200529	P&F and Gratuity Payments	No	Not applicable		• •		199,003	Dues claimed by the claimants for the period pertaining to post the commencement of the CHIN burner and because and and the the commencement of the line Centrity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
		K. Praveenkumar	7/19/2022	99,647	85491		No	Net	ļ,			11,156	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
						P&F and Gratuity Payments		Not applicable		-			Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
2	1	Sundararaman D.	7/20/2022	400,519	229117	P&P and Grabulty Payments	No	Not applicable				171,402	Gratuity dues have not been considered as part of the claim for the purpose of ventication and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement
22	2	Sakthivel G.	7/20/2022	407,555	204822	P&F and Gratuity Payments	No	Not applicable		• •		202,733	Dues claimed by the claimants for the period pertaining to post the commencemen of the CLRP have not been considered for the purpose of this list Constaty dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
2	3	Chandrashekar F. Madar	7/22/2022	299,895		F&F and Gratuity	No	Not				299,895	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been outil in accordance with the ascillable law.
	-		////////	200,000	-	Payments		applicable					verification and the same has been paid in accordance with the applicable law Does claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
24		N. Veeramanikandan	7/22/2022	626,969	0	P&F and Gratuity Payments	No	Not applicable		•		626,969	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
2	s	D. Kathik	7/23/2022	123,296	0	F&F and Gratuity	No	Not applicable				123,296	Dues claimed by the claiments for the period pertaining the post the commencemen of the CIRP have not been considered for the purpose of this list Cantuity dues have not been considered as part of the claim for the purpose of ventication and the same has been paid in accordance with the applicable law
											c		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
28	5	David Thiraviam	7/23/2022	321,030	0	P&F and Gratuity Payments	No	Not applicable	0	• •		321,030	Castity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Does claims by the claimatic for the period pertaining to past the commencement of the CIRP have not been considered for the purpose of this list
2	7	F. Nazeer Hussain	7/23/2022	111,117	0	P&F and Gratuity Payments	No	Not applicable		• •		111,117	
28	5	GX Aniend	7/23/2022	119,011	0	F&F and Gratuity Payments	No	Not applicable				119,011	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
2	9	J. Stephen Vedhanayagam	7/23/2022	363,150	0	P&F and Gratuity Payments	No	Not applicable	0	• •		363,150	verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement
30	2	Jayavel. R	7/23/2022	52,067	0	F&F and Grabulty	No	Not	0	• •		52,067	of the CIRP have not been considered for the purpose of this list
2	1	K. Rajarajan	7/23/2022	100,295	0	P&F and Gratuity Payments	No	Not				100,295	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
33	2	K. Sivakumar	7/23/2022	375,540	0	F&F and Grabulty Payments	No	Not applicable		0	c	375,540	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
				64,650		The and Cash-Str.	No	Not				64,650	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Control dues have not have period and an anti-off the state for the means of
3.	2	Koothaperumal K	7/23/2022	64,650	0	P&F and Grabulty Payments	NO	Not applicable				64,650	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dass claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
34		Aravindraj Ravi	7/23/2022	17,899	0	P&F and Grabulty Payments	No	Not applicable	0	•		17,899	or the LLOP have not been considered for the purpose of this list Dues claimed by the claimants for the period pertaining to post the commencemen of the CLRP have not been considered for the purpose of this list
3	s	Rajesh K	7/23/2022	32,375	0	P&F and Gratuity Payments	No	Not applicable		• •		32,375	
36	5	Ravi N	7/23/2022	98,599	0	P&F and Gratuity Payments	No	Not applicable		• •		98,599	
3	2	f Balla Neurithi	7/23/2022										Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
2	1	S. Radja Piragache	,/23/2022	170,581		P&F and Grabulty Payments	No	Not applicable				170,581	Cantity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the pariod pertaining to posit the commencement of the CIRP have not been considered for the purpose of this list
38	5	S. Venkatasubramanian	7/23/2022	48,333	0	P&F and Gratuity Payments	No	Not applicable		• •		48,333	Dues claimed by the claimants for the period pertaining to post the commencement
3	9	CSilambarasu	7/23/2022	97,403	0	F&F and Grabulty Payments	No	Not		•		97,403	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
		for the file											Does claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
40		Suresh B	7/23/2022	165,584	0	P&F and Grabulty Payments	No	Not applicable				165,584	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Does claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of the list.
4	1	V. Shanmugaraj	7/23/2022	55,053	0	P&F and Gratuity Payments	No	Not applicable		• •		55,053	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
43	2	A. Taraka Rama Rao	7/23/2022	186,928	166011	F&F and Grabulty	No	Not				20,917	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
4		A. Taraka kama kao	7/24/2022	86,377		Payments	No	applicable				86,377	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
44		8. Raghunath	7/24/2022	20,015		Payments	No	Not applicable Not				20,015	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
4			7/24/2022	271,838	0	Payments	No	applicable Not					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of
						Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
40	5	L Karthik	7/24/2022	64,991	0	P&F and Gratuity Payments	No	Not applicable		• •	°	64,991	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
4	7	K Jayamurthi	7/24/2022	88,693	0	P&F and Gratuity Payments	No	Not applicable		•		88,693	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
48	5	M. Kandhan	7/24/2022	212,921	0	F&F and Grabulty Payments	No	Not applicable		• •		212,921	Dues claimed by the claimants for the period pertaining to post the commencemen of the CLRP have not been considered for the purpose of this list Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
4	9	R. Banugoban	7/24/2022	69,612	0	P&F and Gratuity Payments	No	Not applicable				69,612	Castity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dates claimed by the claimants for the period pertaining to posit the commencement of the CIRP have not been considered for the purpose of this list
					1					1			of the CIRP have not been considered for the purpose of this list

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50	R. Senthamarai	7/24/2022	222,623	0	P&F and Grabulty Payments	No	Not applicable	, , , , , , , , , , , , , , , , , , ,	• •		222,623	Gretuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
-	a allo constru	10.000	121.000		THE and Cashalta	No	Net				121,680	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
51	T. Vijayasarathy	7/24/2022	121,680		P&F and Gratuity Payments	NO	Not applicable		1		121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	Telaproly Privatham	7/24/2022	39.032	-	F&F and Grabulty		Not				39.032	Does claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
52	Telaprolu Priyatham	7/24/2022	39,032		Payments	No	applicable		1		39,032	Dues claimed by the claimants for the period pertaining to past the commencement of the CIRP have not been considered for the purpose of this list
53	S. Vijayabaskar	7/24/2022	219,372	0	P&F and Gratuity Payments	No	Not applicable		• •		219,372	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54	Dhinesh. K	7/25/2022	20,783	0	P&F and Gratuity Payments	No	Not applicable		• •		20,783	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
55	Jagakumar C	7/25/2022	224,308	0	P&P and Grabulty Payments	No	Not applicable			•	224,308	
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56	JosuvaChinta	7/25/2022	270,976	0	F&F and Gratuity	No	Not			•	270,976	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
57	Elavarasan K	7/25/2022	285,279	0	F&F and Gratuity	No	Not				285,279	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
58	K. Vasudevan	7/25/2022	66,985	0	F&F and Gratuity Payments	No	Not			•	66,985	
												Does claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
59	Mohamed Imthath Badusha	7/25/2022	33,039	•	P&P and Grabulty Payments	No	Not applicable	· · · ·	- °		33,039	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
60	P. Narasimha Reddy	7/25/2022	921,343	0	P&F and Grabulty Payments	No	Not applicable		•		921,343	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
61	P. Gothandam	7/25/2022	41,812	0	P&F and Gratuity Payments	No	Not applicable		• •		41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
62	Prabakaran K	7/25/2022	202,998	0	F&F and Gratuity	No	Not			•	202,998	
					Payments		applicable					
63	R. Haribaran	7/25/2022	23,350		F&F and Gratuity Payments	No	Not applicable		0	•	23,350	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
64	R. Selvakumar	7/25/2022	99,505	°	P&F and Gratuity Payments	No	Not applicable				99,505	verification and the same has been paid in accordance with the applicable law
												Does claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
65	S. Mahendran	7/25/2022	32,605		P&P and Grabulty Payments	No	Not applicable				32,605	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66	Titu Samal	7/25/2022	33,994	•	P&F and Grabulty Payments	No	Not applicable		•		33,994	Dues claimed by the claimants for the period pertaining to post the commencemen of the CTRP have not been considered for the purpose of this list
67	Yeddula Verikata Nageswar Reddy	7/25/2022	144,611		F&F and Gratuity Payments	No	Not			•	144,611	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
68	T.S. SENTHAMIZH SELVAN	7/25/2022	169,950	0	F&F and Gratuity	No	Not			•	169,950	
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
69	bharathi Mathiyazhagan	7/26/2022	18,583	0	F&F and Grabulty Payments	No	Not applicable			•	18,583	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
70	Chelladurai.S	7/26/2022	344,663	0	P&P and Grabulty Payments	No	Not applicable	, , , , , , , , , , , , , , , , , , ,	•		344,663	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
71	Chermaraj K	7/26/2022	35,174	0	P&F and Grabulty Payments	No	Not applicable	, , , , , , , , , , , , , , , , , , ,	•		35,174	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
72	G. Rajeswara Reddy	7/26/2022	3,128,385	0	P&F and Grabulty Payments	No	Not applicable		•	•	3,128,385	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
												Dues claimed by the claimants for the period pertaining to post the commencement of the CMD have not been exceeded for the nonzero of this list
73	Kanagaraj S	7/26/2022	159,752	0	P&F and Grabuity Payments	No	Not applicable	, , , , , , , , , , , , , , , , , , ,	•		159,752	of shor-CRR been next been considered as part of the claim for the purpose of Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
74	Balamurugan Perumal	7/26/2022	16,937	•	P&F and Grabulty Payments	No	Not applicable	· · · ·	1 °		16,937	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75	S Ramachandran	7/26/2022	352,305	0	P&F and Grabulty Payments	No	Not applicable		• •	•	352,305	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
76	Srinivasan. S	7/26/2022	22,225	0	P&F and Gratuity Payments	No	Not applicable		• •		22,225	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
77	BONSON.R	7/26/2022	367,669	191934	F&F and Gratuity	No	Not			•	175,735	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					
78	Bandi Sasi Babu	7/27/2022	40,427	0	F&F and Gratuity	No	Not				40,427	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
					P&F and Grabulty Payments		Not applicable					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
79	S. Palanivel	7/27/2022	168,909	0	P&F and Grabulty Payments	No	Not applicable				168,909	verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80	Boola Sivakumar	7/28/2022	34,428	0	P&F and Grabuity Payments	No	Not applicable		0		34,428	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
51	K Elangovan	7/28/2022	21,033	0	P&F and Gratuity Payments	No	Not applicable		•	0	21,033	
82	Saravanakumar D	7/28/2022	21,033	0	F&F and Gratuity Payments	No	Net				21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
							applicable					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
83	Saravanan.S	7/28/2022	162,143	0	P&F and Gratuity Payments	No	Not applicable				162,143	Gratuity duas have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54	Dinesh Rajaram	7/29/2022	43,621	0	P&F and Grabulty Payments	No	Not applicable				43,621	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
85	Wknesh M	8/1/2022	110,827	0	P&F and Grabulty Payments	No	Not applicable		0		110,827	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
86	Dhanamjayan. BL	8/2/2022	155,070	0	P&F and Grabulty Payments	No	Not applicable		0		155,070	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
87	P. Thiviyanthan	8/2/2022	136,874	0	P&F and Grabulty Payments	No	Not applicable		0		136,874	Gnatuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
55	Kalaivani. S	8/2/2022	167,085	145038	P&F and Grabulty Payments	No	Not applicable		0		19,047	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list
89	Rajesh Vaidhiyanathan	8/4/2022	268,601	226662	P&F and Gratuity Payments	No	Not applicable			•	41,939	Dues claimed by the claimants for the period pertaining to post the commencemen
90	Praloy Kumar Karmakar	8/12/2022	107,611			No					107,611	of the CIRP have not been considered for the purpose of this list
					P&F and Gratuity Payments		Not applicable	Ì				Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement
91	Balamurugan. C	9/15/2022	225,769	-	F&F and Grabulty	No	Net		<u> </u>		225,769	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of
"	annerra ugell. L	****/2022	£15,769		Payments		Not applicable	ĺ			225,769	Lunctury dues have not been considered as part of the case for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement
92	A B Contract of the	0.0.0000	1.944.04.	-	Performace Pay	No	Not		-		1,399,680	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Amount claimed is not pending as per the books of account of the corporate debt
92 93	A.P. Carthick Reddy KNS Shanmugan	9/3/2022 3/27/2022	1,399,680 183,778		Performace Pay P&F and Grabulty Payments	No	Not Not applicable			•		Amount claimed is not pending as per the books of account of the corporate debt Gratuity duas have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
	1	1	1	1	reprotects		mpyr+Cablie					
												of the CTRR have ant have analised in
	Total		29,152,702	9247965						. •	19,904,737	Dues claimed by the claimants for the period pertaining to post the commencemen of the CIRP have not been considered for the purpose of this list

							Annexure - 7	-	-		_		
					Name of the	e corporate	e debtor: Karaika	l Port Private Limite	ed				
					Date	of commer	ncement of CIRP	: April 29, 2022					
							rs as on:Septem						
					List o	f operation	al creditors (Gov	ernment dues)					
												(Amount in ₹	
S.No.	Authority	Details of Claim Received			Details of claim adn	nitted		Amount of Contingent Claim	Amount of any mutual dues that	Amount of claim under verification	Amount of Claim not admitted/rejec ted	Remarks, if any	
		Date of receipt of correct form		Amount of Claim Admitted		Party	% of voting share in CoC, if applicable		may be set off		ted		
	Government of India, represented by the Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry	7/22/2022	116,859,593.00		Unsecured	No		109,326,207.00	0	-	7,533,386.00	The amount has been admitted as contingent claim since the matter has been contexted by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letter/communication received from the statutory authority since not further show- cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on account of the CD.	
	Employees' Provident Fund Organisation, Regional Office, Puducherry	7/7/2022	449,724.00	45,392.00	Unsecured	No		0		-	404,332.00	The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.	
	Assistant Commissioner of Income-Tax Circle -2(1),Trichy Stationed at Thanjavur	5/31/2022	302,948,095.00	0	Unsecured	No		-		-	302,948,095.00	An order has been received from the Income Tax department dated September 28, 2022, against the appeal filed by the Corporate Debtor's team under Section 154 that no amount is due from the Corporate Debtor. Hence, the entire claim has been rejected.	
	The Director of Ports, Port Department, Government of Puducherry	7/18/2022	5,664,208.00		Unsecured	No		0		-		Confirmation has been received from Corporate Debtor that no amount is due to the statutory authority.	
	Total		425,921,620.00	45,392.00				109,326,207.00		-	316,550,021.00		

She of Commencioner of CBP. April 3, 2022 List of commencioners 2012 List of commencioners 2012 List of commencioners 2012 Description of Control (Other fair Venders and Engineses of Commencioners 2012)												
S No	Vendor	Detail: Date	s of Claim Received Amount Claimed	Amount of Claim	Nature of claim Amount covered	Whether related	% of voting share	Amount of contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted / Rejected	Amount of claim under verification	(Amo Remarks*, if any
	V Dhanabal (Saravanan Transport) Selvakumar (SK Enterprises)	11.05.2022 5/11/2022	212000	Admitted 155.275	by security	party? No	in CoC			212000		Paid DN considered. TDS paid
	Sunrise shippine arencies ovt Itd	11.05.2022	598291	598.291		No				15,353		TDS paid.
	Deluxe Enterprises	5/11/2022 5/11/2022	82505 2832	2832		No					82505	
	Selvi Store House K Annadurai	12.05.2022	100336 385000	6260 377,300		No No				7,700	94076	TDS paid
	Universal Hospitaality Services Iyangar's Bakery, Sweets and Savouries, Karaikal	12.05.2022 12.05.2022	778672.65	763.841 70,640.00		No No				14,832	3,289	TDS paid. ICD wrong.
										26.498.00		Sign missing in decleration. Amount rejected has been paid by CD. Identification doc missine
	SRI Sai Agencies	12.05.2022	48195			No					48195	Invoice 002 dated 19:12.2020 not yet received
	shri ganesh office automations	12.05.2022	39200 138208	106.126		No No				39200 32,082		TDS Paid.Invoice for the month of April considered as post CIRP Invoice for April considered as post CIRP
	s m industrial equipments Maea Associates	12.05.2022	16635 531000	348000		No No				16635 6000	177000	grn after ICD Id proof missine. TDS paid rejected Authority letter repuested
	A G Hospitalities Pvt Ltd ZEN Medias	12.05.2022 12.05.2022	60143.7 8168	60143.7 8168		No No						Form not signed, CD name not mentioned in verification part. ICD not mentioned
	MGM Vallankanni Residency	12.05.2022	8211	8211		No						Date and Place missing in decleration. Name missing in verification ID Proof missing
	Sagar travels	12.05.2022	6647	6514		No						icd mention wrongly.Name of CD missing in declaration.Authority letter TDS paid.Form not signed.ICD mentioned wrongly.ID proof missing.Paid amount
		12.05.2022	67529	67528		No				133		Form not signed ICD wrong ID proof missing.
	Hotel Raipark Pvt Ltd	12.05.2022	16818 1518671	16818 1,423,090		No No				95,581		ICD wrone TDS paid.DN to be considered
	S D Transports	12.05.2022	79828 9043947	79280 8.890.660		No No				548 153,287		TDS gaid. Form not signed
	Sri Karpagavinayagar Earth Movers VAIGAL KITCHENS	12.05.2022	231398 50000	227,476 50000		No No				3,922		TDS Payments.
	Navakar Trading Co. Pvt. Ltd.	12.05.2022 12.05.2022	269660 3893	269,660		No No	-				3893	Wrong claim form
	VSK Constructions	12.05.2022		468.940 34930		No No				8,085		TDS paid
	Aravind crane	12.05.2022	37930 139270	94,540		No				1631	43,099	Invoice 3 yet to be received by KPPL. TDS paid amount rejected. Revised form m
	Sekars	12.05.2022	74920	52292		No				22628		Rejected amount paid and Invoices for which service completion date after ICD is considered as post cirp
	K. Sivadjy contractor	12.05.2022	98235	37,734		No				24964	35,537	Invoice 26 and 23 yet to be received by KPPL.TDS paid.Invoice for the month of a considered as post CIRP
	Kirubha Enterprises Preethi enzineers & contractors	12.05.2022	485173	35.870		No				24964	485173	TDS Paid.Retention amount for 6 months
	Preethi enzineers & contractors AVS Imperiaa S Ravichandran	12.05.2022 12.05.2022 12.05.2022	36244 487366 8272 5	443202		No No	1				44164	TDS Paid.Retention amount for 6 months Form not signed TDS Paid
	R Raiesh	12 05 2022	8272.5 398654 19200	8106.5 390681 19.200		No No				166 7973		TDS Paid TDS paid
	Divinya constructions Empire Logistics	12.05.2022 13.05.2022	19200 388286	19,200 282.657		No No	1			5.329	100300	DN considered.EL/06/22-23 after ICD-not in books. TDS paid rejected
	Abi& Co	13.05.2022	154466.72	42,043		No				112,424		ID proof missing TDS Paid rejected.Invoice for the month of April considered as
	Krishna Enterprises	13.05.2022 13.05.2022	85550 7000	7.000		No No	1			85550		GRN after ICD.ID proof missing.ICD wrong
_	Rohini G LexCare Global Consultants Private Limited	5/13/2022 13.05.2022	311036 165200	304,815		No No				6,221	165200	TDS paid rejected Form not signed
	K Ravikumar	13.05.2022	37016310.5	32513144.78		No				3905270.72	597895	Diesel escalation claim for the contract period form oc yet to be receivedDN ar penalty considered.Retention amount considered
	Sri Aarudhraa Construction Zeroin HSE Infrastructure Pvt Ltd	13.05.2022 13.05.2022	39505 180600	87541		No No					39505	Invoice not yet received by KPPL ICD not mentioned TDS paid and DN considered Invoice for the month of April of
	Hotel Moujahir	13.05.2022	153311			No	+			93059	153311	as post CIRP Form not filled properly.icd wrong.names missing in declaration and verification
	Raja Transport Service	13.05.2022	916380	810920		No	+					ICD wrong.TDS paid.ID proof. Authority letter missing. Mentioned as fast track i
	Lift & Links	13.05.2022	13570	13570		No				105460		form. Invoice for the month of April considered as post CIRP ICD wrong
		13.05.2022 13.05.2022	147830.4	145324		No No	-			2506.4 37,599		
	V. Gowthaman	14.05.2022	136320 362800	98,721 294,228		No				68,572		Advance and TDS considered. Form not signed ICD wrongly mentioned TDS paid Invoice for the month of April considered as post CIRP
	Cobit Engineering Pvt Ltd	13.05.2022	555904	555,000		No						Warranty completes on 21.10.2022 . Retention amount kept. I Cs details yet to from CD
	S. Kumar Engg. Works	13.05.2022	66006	11,763		No					54,041	Form Signed by Prbhakaran whose ID is missing. Invoice after ICD. Invoice 708/7 receive. Authority letter and ID proof missing of OC and the one who has signed
	KR Contractor	13.05.2022	616668	549,376		No				202 9,472	57820	Invoice 06 yet to be received.TDS paid
	Chennai Mettex Lab Private Limited Jain pharma & surgicals	13.05.2022 13.05.2022	163194 206561	75492 206,561		No No	_			87702		TDS Paid.Invoice for the month of April considered as post CIRP
	Giri Brothers	13.05.2022 13.05.2022	32450 9172.8	32,450 9172.8		No						
	PSTS Logistics pvt ltd	13.05.2022	91688196	3,840,417		No				87,847,779		The amount of INR 87,847,779/- has not been admitted due to lack of sufficient
	Chennai Radha Engineering Works Pvt. Ltd. Mar-Tech Insurance Surveyors & Loss Assessors P. Ltd.	13.05.2022 13.05.2022	43735256	43.734.467		No				789		CN considered ID proof missing of OC:TDS paid
	Nisvo Marine Surveys Mr. Paramasiyan Narayanan	13.05.2022 13.05.2022	82010 572400 4886813	69660 572.400 3977384		No No				22.50		ID proof missing.Form not signed
	Mr. Paramasikan Narayanan M/S Narayanan Associates Savera Industries Limited	13.05.2022	4886813 35875	3977384		No				909429		TDS Paid.DN considered.Invoice for the month of April considered as post CIRP
											8891	Form not signed. Authority letter. ICD wrong.CD name not mentioned in declarat proof of CD missing
	Shri Maha Fabrication	14.05.2022 14.05.2022	408728 17135	401.800 17,135		No No				6928		TDS paid
	Arun Arts	14.05.2022	28280 37892	28.280 37,250		No				642		TDS Paid.Mentioned as fast track in form which needs to be checked
	Lakshmi PVC Door & Hardwares	14.05.2022 14.05.2022	332760 12611	195.880 12.611		No No						M5/2022-23/030 not vet received. Form not siened JCD wrone.
		14.05.2022 5/14/2022	12000 209350	9,000 209350		No				1000		40/2021-22 not yet received Form not siened. CD name missing in declaration part
	Sri Swathi Infotech Rice Lake Weiehine Systems India Limited	14.05.2022 16.05.2022	15500 1566000	12789		No				2711	1566000	ID proof missing TDS paid Invoice for the month of April considered as post CIRP ICD wronely mentioned. Authority letter missing
	K Kannan	16.05.2022 16.05.2022	143084 1689323	1,537,854		No No				143084 151,469		TDS Paid and DN. ID proof missing
	Star Décor	17.05.2022 17.05.2022	2171733 25664	1987686.86 25,664		No				184046.14		
	P. Kalaicheabiae	18.05.2022 18.05.2022	221732 554956	217.974 533.114		No				3.758 21,842		Form not siened ID proof missine. TDS payments. Name of CD not mentioned in form
	N. Senthil Murugan(Sriram Shop) Sri Annai engineering works	19.05.2022 5/19/2022	25000	25,000 16.259		No No				131		
	Yesflow Hydraulics Yozeshwaran	19.05.2022 20.05.2022	58399 374652	366.749		No No				58399 7903		GRN after icd TDS paid.DN considered.Form not signed.ID proof missing
	Darling TVC Electronics	20.05.2022	7450	7450		No						Form not filled.Not signed.ICD wrong. Incomplete Decleration and Verification. missing.
		24.05.2022 5/25/2022	255232 11400	250,127 11400		No				5105		tds paid
_	Parthiban Panchavarnam	28.05.2022 28.05.2022	78718 171992	77,144		No No				1574		TDS Paid.DN considered
	Masilamani	31.05.2022 6/4/2022	229805 519486	225910 444,480		No No	-			6520 3895 7,765	67.241	ID proof missing Bill no. 4 yet to be received
_	Sai Shree Contractor Checkmate Facility and Electronic Solutions	6/6/2022 6/7/2022	79503 750621	34.133 716537		No No				45,370 34084	07,241	TDS paid invoice for the month of April considered as post CIRP Invoice for the month of April considered as post CIRP
	Arthah Enterprise	6/7/2022 6/10/2022	254113 152220	250.746 139.320		No No				34084 3.367 12,900		Form not sized. TDS paid.
	Mothers Multimedia	6/10/2022 6/11/2022 6/13/2022	152220 20296 54148.73	139.320 20296 54148.73		No No				,900		CD name missing in form
	Thejo Engineering	6/13/2022 6/13/2022 6/13/2022	54148./3 14238 3360	54148.73 14,153.09 3360		No No				84.91		
	Usha Fire Safety Equipment	6/15/2022	3360 68204	67048		No				1156		Mentioned as fast track in form which needs to be corrected TDS paid Authority letter missing. Mentioned fast track in form which needs to checked
	Shree Tejas Electronics	6/15/2022	17582			No				1156 17582		ICD wrong. GRN after icd
	Tai Construction	6/16/2022 6/16/2022	24999 45267	45267		No No					24999	Form not filled.Not signed.No id proof
	Formra Electricals	6/17/2022 6/18/2022	200000 66104	98.000		No No	1			102.000 66,104		TDS Paid.Invoice for the month of April considered as post CIRP grn after icd
	Premier Sales Corporation	6/20/2022 6/20/2022	80145 17228	80,145 17228		No No	1					Form not siened.
	Goyal MG Gasses Indira Electricals & Appliances	6/21/2022 6/22/2022	1062 13400	1062		No No	1				13400	TOP and
	Ananth Electricals & Engineering A. Vijayakumar	6/23/2022 6/27/2022	50150 73346	49300 62,092		No				850 11,254		TDS paid TDS paid +Invoice 17 and 19 paid
	Super Tug, Offshore Services Pirt Ltd	6/27/2022	72401932	47,423,003		No				24,978,929		$\label{eq:constraints} (2) = 0.000 \mbox{km}(2) =$
_	A. Sarala, Sri Priya Sea Works Nisvo Marine Surveys LLP	7/12/2022 7/14/2022	5000 300900	5000		No No				300900		Paid.Form not signed.ID proof missing
_	Blue ocean personnel and allied services pvt ltd. Trans earth loeistics pvt ltd	7/20/2022 7/19/2022	570625 26771	570625 26771		No No						Retention money due on 30.09.2023.
_	Madras Hard Tools A Ganesan	7/20/2022 7/21/2022	98235 452758	98235 443,608		No No				9,150		TDS Paid
_	FLSmidth Private Limited Safeway Dredging Enterprises	8/3/2022 8/6/2022	57423010 8171387	8,032,889		No No				21764516 138,498		Interest portion rejected. No supporting docs. Insurance.TDS
_	Selvi Store House Proprietor B M Electrical Enterprises	8/11/2022 8/24/2022	24672	18.235 4248		No					6.437	Form not filled properly. Form not signed JD proof missing.
	Star Engineering	8/24/2022	16520			No				16520		TDS paid. Authority letter missing. Invoice for the month of April considered as
_	GTI Info systems Arjun Telecom Private Limited	8/26/2022 8/26/2022	2360 38940			No No	-			2360 38940		Service after ICD.Invoice for the month of April considered as post CIRP Service after ICD.Invoice for the month of April considered as post CIRP
		8/25/2022 8/25/2022 8/22/2022	58940 58902 150106	24.902 150106		No				24.104	9896	ICD wronz.Certain invoices paid
	Hinancial Advisor and Unier Accounts Officer, Southern Railway, Chennai Tata Teleservices Limited	8/12/2022				No				4pr nn		Rejected for service after ICD. Name not mentioned in verification part
_	Tata Teleservices Limited AEC Electro Mech Projects Pvt Ltd PricewaterhouseCoopers Professional	8/18/2022 8/18/2022 8/29/2022	231134 1967863 708000	211,546 1.918.253 648.000		No No				19588 49,610		Rejected for service after ICD.Name not mentioned in verification part TDS eaid
	Services LLP			648,000		-40				60,000		
_	Nirmal Cabs	9/3/2022	82629.52			NO				82629.52		Form not signed. ICD wrong.Name mentioned in verification part wrong. ID pr missing.Invoice for the month of April considered as post CIRP
	Thermo Fisher Scientific India Pvt Ltd PGM VINAYAGA TRAVELS	9/9/2022 9/14/2022	515424 84960	255623		No No				259801 84960		ID proof missing. Amount rejected has been paid Form not filled properly. Not signed. ICD not mentioned. Invoice for the month considered as post CIRP
					1							